NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/215/2016

NAME OF THE PETITIONER(S)

: S. Martin

NAME OF THE RESPONDENT(S)

: Akshaya Textiles Limited and another

UNDER SECTION

: 111, 111 A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. SRINIVA

lound for petitions

2. Scrolle Suidharan For Amindh Koushnan

counsel Jon Kz

3. R. VIDHYASHANKAR?

Coursel For R-1

ORDER

Shri R Srinivas, PCS, representing petitioner present. Shri R Ashok Kumar, counsel for R1 and Shri Anirudh Krishnan, counsel for R2 are present. Counsel for R1 prayed further time for filing supplementary counter. Counsel for petitioner expressed the urgency to hear the CP. Counsel for R2 has filed a counter in the CP by serving copies to the other side. Counsel for R1 is directed to file supplementary counter within a week's time by serving a copy to the other side to enable them to file reply, if any. It is also submitted by the counsels that there is a connected matter i.e. TCP/80/2016. Both the matters will be heard on 09.11.2016. Put up on <u>09.11.2016</u> at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)